

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 43 of 2014 and
I.A. No. 63 & 64 of 2014**

Dated : 13th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus
SJVN Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Alok Shankar

Counsel for the Respondent(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan

Mr. R.B. Sharma for R-13

Mr. M.S. Ramalingam for R-15

ORDER

At the request of the learned counsel for the Respondents, post the matter for further hearing on **23rd May, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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